

**LOK SABHA**  
**UNSTARRED QUESTION No. 1403**  
**TO BE ANSWERED ON 10<sup>th</sup> FEBRUARY, 2022**

**PRICE FIXATION OF ETHANOL**

**1403. SHRI BHARTRUHARI MAHTAB:**

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to fix higher ethanol price derived from different sugarcane based raw materials under the Ethanol Blended Petrol (EBP) Programme for the forthcoming sugar season;
- (b) if so, the details thereof;
- (c) whether the Government has proposed to give freedom to Oil PSEs to decide the pricing of Second Generation(2G) ethanol;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether the Government also proposes to revise the ex-mill price of ethanol derived from different sugarcane based raw materials; and
- (f) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री  
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM &  
NATURAL GAS  
(SHRI RAMESWAR TELI)**

(a) to (f): Government has fixed higher ethanol price derived from different sugarcane based raw materials under the Ethanol Blended Petrol (EBP) Programme for Ethanol Supply Year (ESY 2021-22 – period from 1st December, 2021 to 30th November, 2022) as compared to preceding ESY 2020-21. The ex-mill prices of ethanol fixed for current ESY 2021-22 are:

Sl. No.	Sugarcane based raw material	Rs / litre
(i)	Sugarcane juice/sugar/sugar syrup route	63.45
(ii)	B heavy molasses route	59.08
(iii)	C heavy molasses route	46.66

Additionally, GST and transportation is paid to the suppliers.

Government has accorded authority to Oil Public Sector Enterprises (PSEs) in the country to decide the pricing for Second Generation (2G) ethanol as it would help in setting up advanced biofuel refineries in the country for production of 2G ethanol.

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